ITEM NO.9 REGISTRAR COURT. 2 SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. SURAJIT DEY

Petition(s) for Special Leave to Appeal (Crl.) No(s). 10164/2013

DINESH PRATAP SINGH Petitioner(s)

VERSUS

STATE OF U.P Respondent(s)

(with appln. (s) for exemption from filing c/c of the impugned order and permission to file additional documents and stay and office report)

Date : 06/07/2015 This petition was called on for hearing today.

For Petitioner(s)
Ms. Liz Mathew,Adv.

For Respondent(s)
Ms. Pragati Neekhra,Adv.

UPON hearing the counsel the Court made the following
O R D E R

Despite opportunity granted to the sole respondent, the counter affidavit has not been filed. Matter is in complete category. Therefore, the same shall be processed for listing before the Hon'ble Court as per rules.

(SURAJIT DEY)
Registrar

Signature Not Verified
Digitally signed by Sushma Kumari Bajaj
Date: 2015.07.08 17:19:19 IST
Reason: